

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, 03 /02/2021

No.HC.XXXV - 5/2016/ 162 / RTI; In supersession of earlier order(s), Smt. Panchai Sarma, Deputy Registrar has been designated as Assistant Public Information Officer (APIO) for the Principal Seat of Gauhati High Court, under Rule 2(d) of the Gauhati High Court (Right to Information) Rules, 2008 with immediate effect.

By Order,

Sd/- Rafique Ahmed Tapadar

REGISTRAR (JUDICIAL) & PIO

**Memo No. HC.XXXV - 5/2016/ 163 / RTI,
Copy to:**

Dated: 03/02/2021

1. The Registrar (Vigilance / Admn./ Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar (Permanent) Bench, Naharlagun
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The L.R-cum-Secretary to the Govt. of Assam, Judicial Department, Dispur.
5. The Registrar, Assam Information Commission, Shilpagram, Panjabari, Guwahati.
6. The District & Sessions Judge, All.
7. Smt. Panchai Sarma, Deputy Registrar (Judicial), Gauhati High Court, Guwahati
8. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
9. The Private Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
10. The Administrative Officer (J) _____, Gauhati High Court, Guwahati
11. The Project Manager, Gauhati High Court. He is requested to upload the Notification in Gauhati High Court website.
12. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
13. The Notice Board, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapadar
03.02.21
REGISTRAR (JUDICIAL) & PIO

IN: N/A
3/2/21